**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**45. TCP 103/2014**

**CORAM:**
**SHRI SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2023**

**NAME OF PARTIES: - Welspun Projects Ltd**
**V/s**
**Bul MSK Infrastructure Pvt. Ltd**

**APPEARANCES: -**
**FOR THE PETITIONER** : Adv. Sarrah Khambati
**FOR THE RESPONDENT** : Absent.

**Section: 397-398 of Companies Act, 2013**

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**ORDER**

The matter is convened through Virtual Hearing (VC).

Due to paucity of time this matter could not be taken. List this matter for hearing on **15.03.2023**.

**Sd/-** **Sd/-**

**SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH**
**Member (Technical)** **Member (Judicial)**

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